GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1781 ANSWERED ON 11TH FEBRUARY, 2021

ROAD ACCIDENTS AND CASUALTIES

†1781. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the number of road accidents have increased in the country during the last few years;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the total number of road accidents including those which took place on National Highways along with the number of people who lost their lives in such accidents in the country during each of the last three years and the current year, State/UT-wise including Gujarat;
- (d) whether the Government is considering to provide free of cost/cashless medical treatment to the victims of road accidents and if so, the details thereof; and
- (e) the steps being taken by the Government to prevent incidents of road accidents?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As per the data received from police department of all States/UTs the total number of road accidents & persons killed on all roads in the country for the calendar years 2016 to 2019 is shown in the table given below:

Year	Total Number of Road Accidents	%change	Number of persons killed	%change
2016	480,652	-4.14	1,50,785	3.18
2017	464,910	-3.28	1,47,913	-1.90
2018	467,044	0.46	1,51,417	2.37
2019	449,002	-3.86	1,51,113	-0.20

(b) Road Accidents are occurring due to multiple causes such as over speeding, drunken driving/consumption of alcohol, driving on wrong side/lane indiscipline, fault of the driver of motor vehicle, use of mobile phones during driving, mechanical defect/fault of the vehicle defect in road condition, weather condition and lack of knowledge on road signage etc. These various factors can broadly be categorized into human error, road condition/environment and vehicular condition that lead to accidents on roads

(c) Total number of road accidents & persons killed in road accidents on National Highways (including expressways) in the country for the last three calendar years and the current year is given in the table below:-

years	Total Number of Road Accidents on all roads	Total Number of Road Accidents on National Highway	Share in total accidents	Total Number of persons killed on all roads	Total Number of persons killed on National Highway	Share in total persons killed
2016	480,652	1,42,359	29.6	1,50,785	52075	34.5
2017	464,910	1,41,466	30.4	1,47,913	53181	35.9
2018	467,044	1,40,843	30.2	1,51,417	54046	35.7
2019	449,002	1,37,191	29.4	1,51,113	53872	35.7

State/UT-wise details of road accidents & persons killed including Gujarat on all roads and on National highways during the calendar years 2017 to 2019 are placed at Annexure I to IV.

(d) The Motor Vehicles (Amendment) Act, 2019 as passed by the Parliament, provides for a schemes for the cashless treatment of victims of the road accidents during the golden hours.

(e) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry as detailed below:-

- (i) Education:
 - The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc.
 - > Observance of National Road Safety Week every year for spreading awareness and strengthening road safety.
 - > A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).
 - (ii) Engineering (both of Roads and vehicles)
 - Road engineering
 - High priority to identification and rectification of black spots (accident prone spots) on national highways.
 - Road safety has been made an integral part of road design at planning stage.
 - The threshold for four laning of National Highways have been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs.
 - Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots.
 - Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
 - > Vehicle engineering:
 - Safety standards for automobiles have been improved.
 - Ministry has notified fitment of Speed Limiting devices on all transport vehicles
 - Scheme for setting up one model Inspection & Certification
 Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system

- (iii) Enforcement
 - The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.
 - Issue of Guidelines for protection of Good Samaritans and draft rules as per MV(amendment) Act, 2019 has been published.
- (iv) **E**mergency care:
 - The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of the accident during the golden hour.
 - The National Highways Authority of India has also deployed 550 ambulances at toll plazas on the completed corridor of National Highways.
 - Out of 550 ambulances, 171 ambulances have been upgraded to Basic Life Support as per AIS-125.

The Ministry of Road Transport & Highways has notified "Member of Parliaments' Road Safety Committee" in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district. ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1781 TO BE ANSWERED ON 11TH FEBRUARY, 2021 ASKED BY SHRI MANSUKHBHAI DHANJIBHAI VASAVA REGARDING "ROAD ACCIDENTS AND CASUALTIES."

SI. No	State/UTs	2017	2018	2019
1	2	3	4	5
1	Andhra Pradesh	8544	8122	7682
2	Arunachal Pradesh	88	89	95
3	Assam	3274	3963	3988
4	Bihar	3883	4016	4526
5	Chhattisgarh	3701	3995	3811
6	Goa	1470	1425	1244
7	Gujarat	4333	3997	3511
8	Haryana	3785	4358	3442
9	Himachal Pradesh	1460	1455	1396
10	Jammu & Kashmir	2139	2118	2081
11	Jharkhand	1828	1616	2074
12	Karnataka	14217	13638	13363
13	Kerala	8993	9161	9459
14	Madhya Pradesh	11150	9967	10440
15	Maharashtra	9237	9355	8360
16	Manipur	372	329	395
17	Meghalaya	338	118	325
18	Mizoram	38	23	21
19	Nagaland	341	244	235
20	Odisha	4487	4207	4148
21	Punjab	2533	2821	2423
22	Rajasthan	6851	6726	6883
23	Sikkim	83	64	59
24	Tamil Nadu	20696	19583	17633
25	Telangana	6211	6487	7352
26	Tripura	221	188	248
27	Uttarakhand	908	816	662
28	Uttar Pradesh	14333	16198	16181
29	West Bengal	4158	4071	3537
30	Andaman & Nicobar Islands	60	93	71
31	Chandigarh	33	46	36
32	Dadra & Nagar Haveli	0	0	
33	Daman & Diu	9	0	
34	Delhi	755	783	857
35	Lakshadweep	0	0	
36	Puducherry	937	771	653
	Total	141466	140843	137191

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Total Number of Persons Killed in Road Accidents on National Highways during-2017 to 2019.

SI. No.	States/UTs	2017	2018	2019
<u>51. No.</u> 1	Andhra Pradesh	2898	2929	3114
2	Arunachal Pradesh	41	56	54
3	Assam	1464	1541	1690
4	Bihar	2540	3051	3436
5	Chhattisgarh	1152	1384	1421
6	Goa	118	104	107
7	Gujarat	2145	2171	1898
8	Haryana	1990	2088	1901
9	Himachal Pradesh	528	470	487
10	Jammu & Kashmir	409	400	384
11	Jharkhand	1250	1122	1554
12	Karnataka	3792	3986	3842
13	Kerala	1309	1248	1259
14	Madhya Pradesh	2521	2601	2904
15	Maharashtra	3637	4088	3799
16	Manipur	97	88	111
17	Meghalaya	111	73	89
18	Mizoram	29	15	19
19	Nagaland	27	12	18
20	Odisha	2123	1999	2000
21	Punjab	1891	2085	1693
22	Rajasthan	4066	3874	3870
23	Sikkim	30	31	29
24	Tamil Nadu	5892	4492	3956
25	Telangana	1954	2064	2491
26	Tripura	70	77	106
27	Uttarakhand	584	631	428
28	Uttar Pradesh	7946	8818	8830
29	West Bengal	2135	2150	2002
	Andaman & Nicobar			
30	Islands	7	8	7
31	Chandigarh	16	16	13
32	Dadra & Nagar Haveli	0	0	0
33	Daman & Diu	5	0	0
34	Delhi	267	263	278
35	Lakshadweep	0	0	0
36	Puducherry	137	111	82
	Total	53181	54046	53872

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S.No	State/UTs	2017	2018	2019
1	Andhra Pradesh	8060	7556	7984
2	Arunachal Pradesh	110	175	127
3	Assam	2783	2966	3208
4	Bihar	5554	6729	7205
5	Chhattisgarh	4136	4592	5003
6	Goa	328	262	297
7	Gujarat	7289	7996	7390
8	Haryana	5120	5118	5057
9	Himachal Pradesh	1203	1208	1146
10	Jammu & Kashmir	926	984	996
11	Jharkhand	3256	3542	3801
12	Karnataka	10609	10990	10958
13	Kerala	4131	4303	4440
14	Madhya Pradesh	10177	10706	11249
15	Maharashtra	12264	13261	12788
16	Manipur	136	134	156
17	Meghalaya	182	182	179
18	Mizoram	60	45	48
19	Nagaland	41	39	26
20	Odisha	4790	5315	5333
21	Punjab	4463	4740	4525
22	Rajasthan	10444	10320	10563
23	Sikkim	78	85	73
24	Tamil Nadu	16157	12216	10525
25	Telangana	6596	6603	6964
26	Tripura	161	213	239
27	Uttarakhand	942	1047	867
28	Uttar Pradesh	20124	22256	22655
29	West Bengal	5769	5711	5500
30	Andaman & Nicobar Islands	21	19	20
31	Chandigarh	107	98	104
32	Dadra & Nagar Haveli	43	54	49
33	Daman & Diu	36	35	28
34	Delhi	1584	1690	1463
35	Lakshadweep	0	1	0
36	Puducherry	233	226	147
	Total	147913	151417	151113

Total Number of Persons Killed in Road Accidents in India during - 2017 to 2019

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S. No	State/UTs	2017	2018	2019
1	Andhra Pradesh	25727	24475	21992
2	Arunachal Pradesh	241	277	237
3	Assam	7170	8248	8350
4	Bihar	8855	9600	10007
5	Chhattisgarh	13563	13864	13899
6	Goa	3917	3709	3440
7	Gujarat	19081	18769	17046
8	Haryana	11258	11238	10944
9	Himachal Pradesh	3114	3110	2873
10	Jammu & Kashmir	5624	5978	5796
11	Jharkhand	5198	5394	5217
12	Karnataka	42542	41707	40658
13	Kerala	38470	40181	41111
14	Madhya Pradesh	53399	51397	50669
15	Maharashtra	35853	35717	32925
16	Manipur	578	601	672
17	Meghalaya	675	399	482
18	Mizoram	68	53	62
19	Nagaland	531	430	358
20	Odisha	10855	11262	11064
21	Punjab	6273	6428	6348
22	Rajasthan	22112	21743	23480
23	Sikkim	196	180	162
24	Tamil Nadu	65562	63920	57228
25	Telangana	22484	22230	21570
26	Tripura	503	552	655
27	Uttarakhand	1603	1468	1352
28	Uttar Pradesh	38783	42568	42572
29	West Bengal	11631	12705	10158
	Andaman & Nicobar			
30	Islands	189	254	230
31	Chandigarh	342	316	305
32	Dadra & Nagar Haveli	67	80	68
33	Daman & Diu	79	76	69
34	Delhi	6673	6515	5610
35	Lakshadweep	1	3	1
36	Puducherry	1693	1597	1392
	Total	464910	467044	449002

Total Number of Road Accidents in India during- 2017 to 2019